

**IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "A", HYDERABAD**

**BEFORE SHRI A. MOHAN ALANKAMONY, ACCOUNTANT MEMBER
AND
SHRI S.S. GODARA, JUDICIAL MEMBER**

I.T.A. No. 1221/Hyd/2014

Assessment Year: 2005-06

| | | |
|---|----|---|
| Deputy Commissioner of Income Tax, Circle-16(1), HYDERABAD | Vs | M/s. Leo Meridian Infrastructure Project & Hotels Ltd, Hyderabad. PAN: AAACL 6436 A |
| (Appellant) | | (Respondent) |

For Revenue : Sri E. Sridhar, DR
For Assessee : None

Date of Hearing : 16/09/2021
Date of Pronouncement : 17/09/2021

ORDER

PER A. MOHAN ALANKAMONY, A.M. :

This appeal filed by the Revenue against the order of the Ld. CIT (A)-V, Hyderabad in appeal No. 246/ACIT 16(1)/CIT (A)-V/2013-14, dated 27/01/2014 passed U/s. 143(3) r.w.s 147 and U/s. 250(6) of the Act for the AY: 2005-06.

2. At the time of hearing, it has been brought to our notice that the appeal filed by the Revenue is below the monetary limit of Rs. 50 lakhs fixed as per the CBDT Circulars No.03/2018 dated 11-07-2018 and Circular No.17 of 2019 dated 8th August, 2019.

3. After hearing Ld. DR and perusing the records placed before us, we find that this appeal is covered by the aforesaid circular and therefore, not maintainable, since the tax effect in this appeal is less than Rs.50 Lakhs and apparently the case is not covered by any of the exceptions in the circular. We therefore dismiss this appeal on account of low tax effect. However, the Revenue is at liberty to seek recall of the order, if the case is found to be falling within the exceptions mentioned in the circulars cited above.

4. In the result, the appeal filed by Revenue is dismissed.

Order pronounced in the open court on the 17th September, 2021

Sd/-
(S.S. GODARA)
JUDICIAL MEMBER

Sd/-
(A. MOHAN ALANKAMONY)
ACCOUNTANT MEMBER

Hyderabad, Dated 17th September, 2021

OKK

Copy to :

1. *The Deputy Commissioner of Income Tax, Circle-16(1), Room No.3, 7th Floor, Aayakar Bhavan, Basheerbagh, Hyderabad.*

2. *M/s. Leo Meridian Infrastructure Projects & Hotels Ltd., 6-3-349, No.22, Millenium Square Rd No.1, Banjara Hills, Hyderabad.*

3. *CIT (Appeals)-V, Hyderabad.*

4. *Pr. CIT-V, Hyderabad. / CIT-IV, Hyderabad.*

5. *D.R. ITAT, Hyderabad.*

6. *Guard File.*